## **HIGH COURT OF SIKKIM**

Record of proceedings

## I.A. No. 02/2025 IN W. P. (C) No. 27 of 2024

ALFRED KARTHAK .... APPLICANT

**VERSUS** 

DISTRICT COLLECTOR-CUM-CHAIRMAN & ORS. .... RESPONDENTS

Date: 13.10.2025

**CORAM** 

## HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Applicant : Mr. B. Sharma, Senior Advocate with

Mr. Sajal Sharma, Advocate Ms. Shreya Sharma, Advocate Ms. Puja Kumari Singh, Advocate

Mr. Beepal Rai, Advocate.

Mr. Nishant Agarwal, Advocate.

For Respondent: Mr. Yadev Sharma, Government Advocate.

Nos. 1 to 3. Mr. Sujan Sunwar, Assistant Government

Advocate.

For Respondent: None.

No.4.

.....

- 1. The learned Senior Counsel appearing for the applicant seeks to withdraw the I.A. No. 02/2025 in W. P. (C) No. 27 of 2024.
- **2.** Accordingly, the I.A. No. 02/2025 in W. P. (C) No. 27 of 2024 stands disposed as withdrawn.

Judge